

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 23rd March, 2017

In pursuance of the Resolution adopted in the Chief Justices' Conference, 2016, on Agenda No. 13, the Hon'ble Chief Justice has been pleased to constitute the following State Court Management Systems Committee (SCMSC) in respect of the State of Tripura on the lines of the National Court Management Systems for providing inputs and suggestions to the National Court Management Systems Committee for formulation and effective implementation of National Plan.

Chairperson:

Hon'ble the Chief Justice

Members:

- (1) Hon'ble Mr. Justice S. Talapatra;
- (2) Director General of Police, Tripura;
- (3) Registrar General (Ex-Officio);
- (4) LR & Secretary, Law, Govt. of Tripura (Ex-Officio);
- (5) Chief Engineer, PWD (Building), Govt. of Tripura;
- (6) State Informatics Officer, NIC, Tripura State;

Member-Secretary:

Registrar (Judicial) – (Ex-Officio).

The aforesaid Committee shall be assisted by the Member Secretary, Tripura State Legal Services Authority, the Registrar (Admn., P & M), High Court of Tripura and the Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura as and when required.

Staff support from the existing staff members of the High Court will be provided to the Committee with the approval of the Hon'ble Chief Justice and such staff will assist the Committee in preparing Resolutions/Reports in addition to their own duties.

This is issued in partial modification of the earlier Notification dated 09.09.2016.

By Order,

Sd/-

(S. G. Chattopadhyay)
Registrar General

Copy to: -

01. The Secretary General, Supreme Court of India, New Delhi;
02. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), New Delhi;
03. The Director General of Police, Tripura;
04. The Additional Registrar & Member Secretary, National Court Management Systems Committee, Hon'ble Supreme Court of India (info.stats@sci.nic.in);
05. The LR & Secretary, Law, Govt. of Tripura, Agartala;
06. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Chief Engineer, PWD (Building), Govt. of Tripura;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The State Informatics Officer, NIC, Tripura State;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. The Assistant Registrar(s), High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura; and
20. F.4(53)-HC/2015-17 (SCMSC).


23.3.17
REGISTRAR GENERAL